

HIGH COURT OF JHARKHAND: RANCHI

NOTIFICATION

No. 05/Accts.

Dated: 30/04/2015

In exercise of the powers conferred under section 16 (2) of the Advocates Act, 1961 read with Rule 210 of the High Court of Jharkhand Rules, 2001, the Court has been pleased to designate the following Advocates as Senior Advocates of the High Court of Jharkhand, Ranchi w.e.f. 29/04/2015:-

1. **Sri Birendra Kumar Poddar (Biren Poddar)**
2. **Sri Raj Nandan Sahay**
3. **Sri Anil Kumar**
4. **Sri Sanjiv Kumar**
5. **Sri Rajiv Ranjan**
6. **Sri Ajit Kumar**

By Order
Sd/-A.K.Choudhary
Registrar General

Memo No. 4254-90 /Accts.

Dated 30.04.15

Copy forwarded to:-

1. The Secretary General, Supreme Court of India, New Delhi
2. The Secretary, Bar Council of India, New Delhi
3. The Secretary, Bar Council of Jharkhand, Ranchi
4. The Registrar General, High Court of Judicature at Allahabad, Allahabad
5. The Registrar General, High Court of Andhra Pradesh, Hyderabad
6. The Registrar General, High Court of Gauhati at Guwahati
7. The Registrar General, High Court of Bombay, Bombay
8. The Registrar General, High Court of Madhya Pradesh, Jabalpur
9. The Registrar General, High Court of Delhi, New Delhi
10. The Registrar General, High Court of Gujarat at Ahmedabad
11. The Registrar General, High Court of Jammu & Kashmir at Srinagar
12. The Registrar General, High Court of Kerala at Ernakulam
13. The Registrar General, High Court of Madras, Chennai
14. The Registrar General, High Court of Orissa at Cuttak
15. The Registrar General, High Court of Judicature at Patna
16. The Registrar General, High Court of Chhatisgarh, Bilaspur
17. The Registrar General, High Court of Karnataka at Bangaluru
18. The Registrar General, Calcutta High Court, Kolkata
19. The Registrar General, High Court of Punjab & Haryana at Chandigarh
20. The Registrar General, High Court of Rajasthan, Jodhpur
21. The Registrar General, High Court of Sikkim, Gangtok
22. The Registrar General, High Court of Manipur at Imphal
23. The Registrar General, High Court of Uttarakhand, Nainital
24. The Registrar General, High Court of Himachal Pradesh, Shimla
25. The Registrar General, High Court of Tripura, Agartala
26. The Registrar General, High Court of Meghalaya, Shillong
27. The Registrar General, High Court of Tripura, Agartala
28. The Joint Registrar (Judicial), High Court of Jharkhand, Ranchi
29. Sri Birendra Kumar Poddar (Biren Poddar)
30. Sri Raj Nandan Sahay
31. Sri Anil Kumar
32. Sri Sanjiv Kumar
33. Sri Rajiv Ranjan
34. Sri Ajit Kumar
35. The President, Advocates' Association/Bar Association/Lawyers' Association, High Court of Jharkhand, Ranchi
36. All Judicial Sections, High Court of Jharkhand, Ranchi.


Registrar General